

Central Administrative Tribunal
Principal Bench:New Delhi

CP No.617/2015
IN
OA No.4336/2013

New Delhi this the 29th September, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Dr. (Mrs.) Manju Hans, Group 'A'
W /o Dr. Vijay Hans
R/o BF-20, Tagore Garden,
New Delhi-110027.

...Petitioner.

(By Advocate: Shri Ashish Nischal)

VERSUS

1. Mr. Bhanu Pratap Sharma
Secretary
Ministry of Health & FW, Nirman Bhawan,
New Delhi.
2. Dr. Sunil Kumar Narula,
Addl. Director, CGHS, NZ,
Shankar Road, New Delhi.

...Respondents

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioner seeks leave & permission to withdraw the present Contempt Petition with liberty to take appropriate proceedings, as per law. The Contempt Petition is dismissed as withdrawn, at the admission stage itself, with liberty as aforesaid.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/

